

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2722
TO BE ANSWERED ON 12th AUGUST, 2026

**COORDINATION BETWEEN NCOL AND STATE COOPERATIVE
FEDERATIONS**

2722 # SHRI NEERAJ SHEKHAR:

Will the Minister of COOPERATION be pleased to state:

- (a) whether, in addition to the National Cooperative Organics Limited (NCOL), the State-level Cooperative Federations are also engaged in the field of organic products; and
- (b) if so, the manner in which the National Cooperative Organics Limited (NCOL) plans to coordinate with there State cooperative federations?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a) Yes Sir, several State-level Cooperative Federations are engaged in activities related to organic farming, procurement, processing, branding, marketing, and promotion of organic products in their respective States.

(b) National Cooperative Organics Limited (NCOL) coordinates with State Cooperative Federations through various measures, including entering into Memoranda of Understanding (MoUs), as appropriate, with State Cooperative Departments/Nodal Agencies for promoting certified organic farming, procurement and marketing. It also associates State Cooperative Federations, Cooperative Societies, Primary Agricultural Credit Societies (PACS), Farmer Producer Organizations (FPOs) and other cooperative institutions as members/partners to facilitate their participation in the organic value chain, including aggregation, procurement, processing, packaging and marketing of organic produce under the "Bharat Organics" brand. In addition, NCOL facilitates the formation of National Programme for Organic Production (NPOP)-certified Internal Control System (ICS) groups through cooperative institutions.
